AT HYDERASAD

R.A.No. 39/95 in O.A.No. 549/94 R.A.No. 40/95 in O.A.No. 639/94 R.A.No. 41/95 in O.A.No. 548/94

Date of Order: 9,5,95

BETWEEN:

- Union of India; rep. by Secretary, Ministry of Defence, New Delhi.
- General Manager, Ordinance Factory Project, Yeddumailaram, Medak District.

.. Applicants/Respondents

AND

- M.Srisailam
- 2. V.Nageswara kao

.. Respondents/Applicants

R.A.No. 40/95 in OA.No. 639/94

BETWEEN:

- Union of India, rep. by Secretary, Ministry of Defence, New Delhi.
- General Manager, Ordinance Factory, Project, Yeddumailaram, Medak Dist.

.. Applicants/Respondents

 $A = N \cup D_{-}$

K.Yadi keddy

.. Respondent/Applicant

R.A.No.41/95 in O.A.No.548/94

- Union of India, Rep. by Secretary, Ministry of Defence, New Delhi.
- 2. General Manager, Ordinance Factory Project, Yeddumailaram, Madak Dist.

.. Applicants/Resmondents.

AND

- 1. Dubbaiah 3.
- 2. K.Narender

.. Respondents/Applicants.

Counsel for the Applicants

- .. Mr.N.R.Devraj in RA,40,
- .. Mr.N.V.Ramana in RA.39 and RA.41
- .. Mr.S.Lakshma Reddy in RAs

ិ្ទ្រិCoឬ៉្នែកទៀប for the Respondents

COKAM:

HON BLE SHAI JUSTICE V.NEELADAI RAO : VICE CHAIRMAN

HON BLE SHRIR. KANGARAJAN : MEMBER (ADMN.)

skilled category will be considered at the time of hearing of the OAs. But we feel that for the purpose of these interim orders, it is not just and properto allow such of those employees who failed at the first attempt in the trade test at the time of promotion from semi-skilled to skilled to have the benefit of the interim orders which are to the effect that the seniority in the semi skilled has to reflect for consideration for promotion to # HSK Grade-II.

6. The RAs are allowed to that extent. No costs./

> on and burner the opposite - man Dyckowasty 110/19/01/50 Self. A. as to stice Telegram Sec. 15. 20 Astronomical

Copy to:

- 1. secretary, Union of India, Ministry of Defence, New Delhi.
- 2. General Manager, Ordinance Factory Project, Yeddumailaram, Medak District.
- 3. One copy to Mr.N.R.Devaraj, Sr.CGSC.CAT. Hyd.
- . Whee copy to Mr.S. Lakshma Reddy, Advocate, CAT, Hyd.
- 5. One copy to Library, CAT, Hyd.
- 6. One spare coy.

kku.